

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 150
CP 195 of 2017
IA 29 of 2018
IA 345 of 2018
IA 609 of 2019

Order under Section 241-242, 246

IN THE MATTER OF:

Sanjay Bhagwanji Attara
V/s
Komoline Aerospace Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

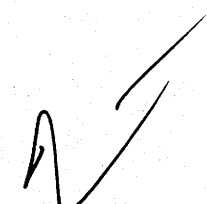
For the Applicant : Advocate, Mr. Apurva Vakil.
For the Respondent : Advocate, Mr. Pavan Godiawala.

ORDER

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 21.09.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)